

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3411/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Kanuo,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati th24 June, 2018.

Sub:- **Casual Leave.**

Ref:- Your note dated 18.06.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Niechochiyi Suyie, District & Sessions Judge, Zunheboto, for 2(two) days on 20.06.2019 and 21.06.2019, has been granted.

Shri Suyie may be informed accordingly.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3412/A, dated 24.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan